

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
STARRED QUESTION NO. 115
TO BE ANSWERED ON 24.07.2017**

Aadhaar Enrolment

*115. SHRI KODIKUNNIL SURESH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is preparing a format to capture the schoolwise Aadhaar enrolment data through MDM-MIS web portal and if so, the details thereof;
- (b) whether the Government has instructed States and Union Territories to update the progress of the same and if so, the details thereof;
- (c) whether the Government intends to deny benefit to the students who have not linked their Aadhaar Card for mid-day meal scheme and if so, the details thereof and the reasons therefor; and
- (d) whether the Government has fixed a target date for completing the process of Aadhaar linking with mid-day meal scheme and if so, the details thereof?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SH. PRAKASH JAVADEKAR)**

(a) to (d): A statement is laid on the table of the House.

Statement referred in reply to parts (a) to (d) of Lok Sabha Starred Question No. 115 for 24.07.2017 raised by Shri Kodikunnil Suresh regarding Aadhaar Enrolment.

(a)& (b): Yes, Madam. This Ministry has prepared a format to capture the school wise Aadhaar Enrolment data through MDM-MIS Web portal. District/Block level users are requested to enter data into the MDM-MIS web portal. A reporting format has also been developed to monitor the progress on Aadhaar enrolment data collection of each District/Block. The Government has written a letter dated 8th June 2017 to all the States/UTs except Assam, Meghalaya and J&K with a request to ensure timely data entry on the web portal on weekly basis (every Friday).

(c) & (d): No, Madam. The Government does not intend to deny benefit to the students who have not linked their Aadhaar Card for mid-day meal scheme. The use of Aadhaar as identity document in MDMS would bring in transparency and efficiency for delivery of services or benefits or subsidies, simplify the Government delivery processes and enable beneficiaries to get their entitlements directly to them in a convenient and seamless manner. The Aadhaar also obviates the need for producing multiple documents to prove one's identity. Mid-Day Meal Scheme (MDMS) is covered under the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016. A notification has been published in the Gazette of India (Extraordinary) dated 28th February, 2017 which came into effect in all States and Union Territories except in the States of Assam, Meghalaya and the State of Jammu & Kashmir. As per the notification, the beneficiaries are required to furnish proof of possession of Aadhaar number or undergo Aadhaar authentication and, if not enrolled for Aadhaar, shall have to apply for Aadhaar enrolment by 30th September, 2017 provided that till the time Aadhaar is assigned to the individual, he/she shall be entitled for benefit subject to the production of the following identification documents, namely:

- (i) If he or she has enrolled, his or her Aadhaar Enrolment Id slip; or
- (ii) A copy of his or her application made for Aadhaar Enrolment and an undertaking by the parent or legal guardian that the child is not availing benefit from any other school and any one of the documents mentioned in the notification.